

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO. 392
TO BE ANSWERED ON FEBRUARY 06, 2023**

SWACHH BHARAT MISSION (URBAN) IN THE STATE OF PUNJAB

NO. 392. SHRI VIKRAMJIT SINGH SAHNEY:

Will the Minister of Housing and Urban Affairs be pleased to state:

- (a) the details of the funds allocated and utilized under Swachh Bharat Mission-(Urban) in last five years, State-wise, including urban local body-wise of Punjab;
- (b) whether Government has allocated any funds to Punjab's urban local bodies under Swachh Bharat Mission-(Urban) 2.0, if so, the amount thereof and if not, by when Government is planning to do so; and
- (c) the details of the steps taken by Government to address municipal solid waste management issue in the country, especially in Punjab, urban local body-wise?

**ANSWER
THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS**

(SHRI KAUSHAL KISHORE)

(a) The State-wise details (including Punjab) of the fund allocated and utilized under Swachh Bharat Mission-Urban (SBM-U) and SBM-Urban 2.0, during the last five years is given at Annex. The Central Share Assistance under SBM-Urban is released to the concerned State Government/ Union Territories which further allocate funds to the concerned Urban Local Bodies (ULB) as per the Action Plan approved by the State High Power Committee (SHPC)/ State Level Technical Committee (SLTC) .

(b) Under SBM-U 2.0, the central allocation to the State of Punjab is Rs.1054.20 Crores for 5 years till 2025-26. Till date, central share funds amounting to Rs.193.79 Crores have been claimed by the State and the same has been released to them.

(c) SBM-Urban 2.0 has been launched with the vision of achieving "Garbage Free" status for all cities through segregation of waste from all households and premises, 100% door to door collection and its 100% scientific management including safe disposal in scientific landfills. The Mission also emphasizes that all legacy dumpsite are remediated and converted into green zones. The following projects have been approved till date under Solid Waste Management (SWM) component of SBM-U 2.0 for the State of Punjab:

S.No	Component	No. of ULBs covered	Proposed capacity (in TPD)
1.	Waste to compost Plants	142	639
2.	Bio-methanation Plant for cooking gas	39	267
3	Bio-methanation Plant for compressed Bio-gas	17	1300
4.	Material Recovery Facility (MRF)	137	610.58
5.	Refused Derived fuel Plan	3	837.00
6.	C&D waste plant	9	325.00
7.	Legacy waste remediation	144	42.60 lakh MT to be remediated
8.	Mechanical Road sweepers	9	20 machines

Annex referred in reply to Part (a) of Rajya Sabha Unstarred Question no. 392 for answer on 06.02.2023 regarding "Swachh Bharat Mission (Urban) in the State of Punjab

Details of funds Released during last 5 years and Utilized under Swachh Bharat Mission (Urban)

(Figures in Crores)

S. No.	State/UT	Allocation under SBM - U	Allocation under SBM - U 2.0	Total Allocation	2017-18		2018-19		2019-20		2020-21		2021-22		2022-23		Total	
					Released Amount	Utilized Amount	Released Amount	Utilized Amount	Released Amount	Utilized Amount	Released Amount	Utilized Amount	Released Amount	Utilized Amount	Released Amount	Utilized Amount	Released Amount	Utilized Amount
1	A&N Islands	3.52	8.60	12.12	0.00	0.00	0.33	0.06	0.95	0.95	0.00	0.00	0.06	0.00	0.00	0.00	1.34	1.13
2	Andhra Pradesh	571.33	1,413.30	1,984.63	139.70	139.70	52.87	52.87	57.50	49.40	0.00	0.00	67.00	0.00	231.68	0.00	548.76	559.26
3	Arunachal Pradesh	36.28	129.00	165.28	3.67	3.67	6.46	6.24	0.00	0.00	5.92	0.00	9.84	0.00	0.00	0.00	25.89	26.21
4	Assam	244.30	503.50	747.80	46.55	46.55	55.90	55.90	83.70	33.74	3.34	1.68	9.10	0.00	70.40	0.00	268.98	152.52
5	Bihar	556.68	1,204.80	1,761.48	52.45	52.45	123.21	123.21	39.87	0.00	0.00	0.00	8.58	0.00	0.00	0.00	224.11	346.08
6	Chandigarh	28.02	45.20	73.22	0.00	0.00	2.08	2.08	18.79	18.79	0.00	0.00	22.64	0.00	0.50	0.00	44.01	25.14
7	Chhattisgarh	357.85	727.30	1,085.15	104.59	104.59	101.83	101.83	0.00	0.00	0.00	0.00	10.14	0.00	0.00	0.00	216.56	357.85
8	Dadra & Nagar Haveli	4.13	31.2	37.91	0.19	0.13	0.72	0.51	0.00	0.00	0.00	0.00	0.18	0.00	0.00	0.00	1.10	0.93
9	Daman & Diu	2.58			0.00	0.00	0.61	0.29	0.05	0.00	0.00	0.00						
10	Delhi	349.75	1,192.60	1,542.35	0.00	0.00	53.13	52.87	3.11	2.63	0.00	0.00	193.82	0.00	36.55	0.00	286.61	160.25
11	Goa	17.09	77.80	94.89	3.56	3.56	0.00	0.00	3.27	1.21	0.00	0.00	1.20	0.00	6.88	0.00	14.91	13.06
12	Gujarat	834.15	1,918.90	2,753.05	102.42	102.42	279.46	279.46	0.00	0.00	25.31	25.31	70.15	0.00	0.00	0.00	477.34	811.31
13	Haryana	287.08	645.70	932.78	42.40	42.40	5.65	5.65	58.47	0.00	4.83	0.00	5.58	0.00	0.00	0.00	116.93	122.70
14	Himachal Pradesh	43.95	156.70	200.65	0.00	0.00	6.20	6.20	7.63	7.07	0.00	0.00	16.03	0.00	0.00	0.00	29.86	30.14
15	Jammu & Kashmir	140.44	429.90	570.34	7.11	7.11	65.86	55.96	23.23	10.45	0.00	0.00	27.98	0.00	0.00	0.00	124.18	113.14
16	Jharkhand	258.71	519.00	777.71	47.68	15.60	22.56	13.59	1.77	1.77	2.25	2.25	2.52	0.00	0.00	0.00	76.78	164.56
17	Karnataka	820.96	2,245.30	3,066.26	78.76	61.35	312.73	269.34	0.00	0.00	0.00	0.00	216.23	0.00	0.00	0.00	607.72	498.82
18	Kerala	219.99	875.10	1,095.09	0.00	0.00	52.60	23.39	0.96	0.96	0.00	0.00	5.64	0.00	0.00	0.00	59.20	54.18
19	Ladakh	60.19	62.70	122.89	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.32	0.00	0.00	0.00	0.32	0.00
20	Madhya Pradesh	920.04	2,200.20	3,120.24	293.87	293.87	0.00	0.00	26.72	23.01	36.45	19.67	121.15	0.00	0.00	0.00	478.19	764.05

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21	Maharashtra	1677.80	3,758.50	5,436.30	272.22	272.13	268.68	246.25	286.63	128.58	153.61	153.61	245.22	0.00	1.40	0.00	1,227.76	1,117.66
22	Manipur	83.10	96.20	179.30	3.03	3.03	23.24	23.24	8.50	3.76	17.93	0.00	1.62	0.00	0.00	0.00	54.32	45.36
23	Meghalaya	24.12	67.30	91.42	3.25	3.25	0.00	0.00	3.36	2.80	0.00	0.00	0.60	0.00	0.00	0.00	7.21	9.16
24	Mizoram	49.02	82.50	131.52	8.91	8.91	0.00	0.00	12.11	12.11	4.48	0.00	14.83	0.00	0.00	0.00	40.33	31.89
25	Nagaland	53.49	90.00	143.49	0.00	0.00	17.72	47.87	9.89	9.82	6.27	0.00	2.34	0.00	0.00	0.00	36.22	72.40
26	Odisha	372.02	821.40	1,193.42	0.00	0.00	40.77	40.77	100.45	100.45	22.12	0.00	185.13	0.00	0.00	0.00	348.46	246.29
27	Puducherry	28.94	58.10	87.04	0.00	0.00	0.00	0.00	0.58	0.00	5.79	0.00	0.50	0.00	0.00	0.00	6.87	11.48
28	Punjab	364.02	1,054.20	1,418.22	126.33	126.33	0.00	0.00	102.57	6.31	0.02	0.00	9.96	0.00	183.83	0.00	422.71	199.51
29	Rajasthan	705.46	1,765.80	2,471.26	184.83	184.83	17.10	17.10	0.00	0.00	0.00	0.00	47.84	0.00	0.00	0.00	249.77	611.35
30	Sikkim	11.52	19.40	30.92	1.08	1.08	0.00	0.00	0.93	0.93	0.00	0.00	4.50	0.00	0.00	0.00	6.51	5.95
31	Tamil Nadu	1200.50	3,296.70	4,497.20	66.05	66.05	374.49	374.49	236.19	236.19	21.08	21.08	224.91	22.48	384.66	0.00	1,307.38	1,144.68
32	Telangana	413.74	1,067.30	1,481.04	26.80	26.80	19.62	19.62	0.00	0.00	129.64	129.64	62.07	0.00	0.00	0.00	238.13	325.89
33	Tripura	100.37	85.30	185.67	0.00	0.00	11.46	11.46	20.22	16.69	22.54	10.50	5.53	0.00	0.00	0.00	59.75	46.43
34	Uttar Pradesh	1740.98	4,073.80	5,814.78	592.14	585.00	359.18	280.63	84.01	40.65	485.13	0.00	43.99	0.00	0.00	0.00	1,564.45	1,074.58
35	Uttarakhand	112.00	343.40	455.40	11.73	11.73	20.96	20.66	20.58	11.75	22.23	0.00	71.87	0.00	0.00	0.00	147.37	53.76
36	West Bengal	911.34	1,449.30	2,360.64	145.15	145.15	111.82	56.44	0.00	0.00	0.00	0.00	223.50	0.00	0.00	0.00	480.47	355.04
Total		13605.46	32516.00	46,121.46	2,364.49	2,307.70	2,407.23	2,187.98	1,212.06	720.01	968.92	363.75	1,932.57	22.48	915.90	0.00	9,801.18	5,601.92